GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1544

TO BE ANSWERED ON THE 26TH JULY, 2022/SRAVANA 4, 1944 (SAKA)

COMMUNAL RIOTS

1544. KUNWAR DANISH ALI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether communal riots are increasing in the country day by day;

(b) if so, the number of communal riots cases reported in the country during each of the last three years and the current year, State-wise especially in Delhi;

(c) the number of deaths or other casualties reported in such riots during the said period, State-wise especially in Delhi;

(d) whether the Government has identified the reasons behind such increase and if so, the details thereof;

(e) whether the Government has constituted any committee for investigation of riots and if so, the details thereof; and

(f) whether there is any provision for relief amount for victims of riots for their rehabilitation and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) to (f): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens, investigation and prosecution of crimes including dealing with communal violence rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

Government of India monitors the internal security and law and order situation in the country and issues appropriate advisories from time to time to maintain peace, public tranquillity and communalharmony. Central Armed Police Forces (CAPFs) are deployed to aid and assist State Governments, on their request, to maintain law and order and public tranquillity.

National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes reported to it by States and Union Territories(UTs), in its publication "Crime in India". Published reports are available till the year 2020. State/UT-wise details of cases registered, cases charge sheeted, cases convicted, persons arrested, persons charge sheeted and persons convicted, under communal/religious rioting during the years from 2018 to 2020 are at Annexure. Over the years, an increasing trend is not visible.

This Ministry administers a Scheme called "Central Scheme for Assistance to Civilian Victims / Family of Victims of Terrorist/ Communal/ LWE Violence and Cross Border Firing and Mine/IED Blasts on Indian Territory" under which, in deserving cases, a financial assistance ₹ 3,00,000/- (for incidents that occurred from 01.04.2008 to 23.08.2016) or ₹ 5,00,000/- (for incidents that occurred on or after 24.08.2016) is given for each death and / or permanent incapacitation case (disability of 50% or above) to the affected family. The State Government provides the financial assistance to the beneficiaries and claims reimbursement from the Central Government.

Children and youth affected by communal, caste, ethnic and terrorist violence are also provided financial assistance under the "Project Assist" implemented by the National Foundation for Communal Harmony of this Ministry.

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Statement referred to in part (a) to (f) of the Lok Sabha Unstarred Question No. 1544 for 26.07.2022

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Communal/Religious Rioting during 2018-2020

SL	State/UT	2018						2019						2020					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	6	7	0	64	57	0	0	4	0	0	15	0	1	0	0	1	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	3	0	0	19	0	0	6	0	0	25	0	0
3	Assam	0	0	0	0	0	0	18	3	0	3	3	0	17	8	0	20	8	0
4	Bihar	167	157	2	1474	1279	19	135	131	4	816	623	37	117	107	5	487	414	6
5	Chhattisgarh	3	4	0	20	20	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	39	39	0	428	493	0	22	23	0	179	179	0	23	20	0	239	220	0
8	Haryana	45	17	0	54	54	0	50	39	3	141	141	3	51	33	0	99	99	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jharkhand	24	22	4	219	188	8	54	51	2	77	99	8	51	25	0	34	38	0
11	Karnataka	29	62	2	224	324	9	11	22	1	77	129	1	10	16	2	63	151	54
12	Kerala	5	10	0	27	38	0	21	26	0	66	120	0	0	4	0	5	26	0
13	Madhya Pradesh	42	50	71	403	430	71	32	21	4	197	191	72	12	13	0	175	125	0
14	Maharashtra	94	65	0	719	715	0	47	43	1	422	397	10	26	38	0	191	212	0
15	Manipur	1	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	9	93	0	8	169	0	0	5	0	0	19	0	3	1	0	0	19	0
20	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Rajasthan	18	8	1	33	74	9	18	4	22	26	26	143	3	2	5	16	16	41
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	20	16	2	168	87	14	11	3	0	63	46	0	4	4	107	44	11	128
24	Telangana	4	50	3	163	145	17	9	24	3	170	115	21	6	12	0	78	72	0
25	Tripura	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	0	3	11	37	37	53	0	3	7	10	10	37	0	0	0	0	0	0
27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	West Bengal	6	9	0	52	59	0	4	5	0	126	158	0	6	3	0	192	7	0
	TOTAL STATE(S)	**512**	**612**	**96**	**4097**	**4169**	**200**	**437**	**407**	**47**	**2392**	**2271**	**332**	**336**	**286**	**119**	**1669**	**1418**	**229**
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	30
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	31
32	Delhi	0	0	0	0	0	0	1	1	0	11	8	0	520	206	0	394	490	0
33	Jammu & Kashmir*	0	0	0	0	0	0	0	2	0	2	2	0	1	0	0	0	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	35
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	**0**	**0**	**0**	**0**	**0**	**0**	**1**	**3**	**0**	**13**	**10**	**0**	**521**	**206**	**0**	**394**	**490**	**0**
	TOTAL (ALL INDIA)	**512**	**612**	**96**	**4097**	**4169**	**200**	**438**	**410**	**47**	**2405**	**2281**	**332**	**857**	**492**	**119**	**2063**	**1908**	**229**

Source: Crime in India
Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018 & 2019
*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2018 & 2019